

**IN THE HIGH COURT OF JUDICATURE AT PATNA**  
**TENDER NOTICE 03 /2023-2024 (Purchase Cell)**

Hon'ble Court is pleased to cancel the earlier tender notice no. 12/2022-2023( Purchase Cell).

Fresh quotation is invited from reputed firms/ suppliers for supply and installation of 12 pcs Kent R.O Super Plus with Pre filter & UF Ball for use of the Court.

The firm/ supplier should have financial capacity to execute the supply and installation of aforesaid article. The firm will have to connect aforesaid articles with water dispensers kept in Court. The interested firm may visit the premises of the Court to inspect the water dispensers.

The Tender must reach this Court latest by 08.05.2023 till 05 PM. Quotation received after stipulated time/date shall not be entertained. This tender notice can be downloaded from the website of Patna High Court -"<http://patnahighcourt.gov.in>.

**Terms&Conditions:-**

- (i) Proof of Registration of firm/supplier as per Government Rules.
- (ii) The firm must have GST and PAN number.
- (iii) The articles supplied should be in good condition.
- (iv) The firm shall have to mention the specification, warranty of mentioned articles in its quotation.
- (v) The quantity of articles may be increased or decreased as per requirement.
- (vi) The firm shall submit an affidavit regarding not ever having been black listed by any Government Office.
- (vii) An Earnest Money Deposit of Rs. 5,000/- must be enclosed along with quotation in the form of Demand Draft from Nationalized/ Scheduled Bank in favour of Registrar General, Patna High Court Payable at Patna.
- (viii) The rate quoted in tender should be inclusive of all taxes and other charges, If any.
- (ix) No advance payment shall be made.
- (x) The Court reserves the right to accept or reject any or all quotations without assigning any reason.
- (xi) The firm shall submit its bill in duplicate at the time of supply of articles.
- (xii) Payment will be made in account of the firm after due verification of items supplied and installed.
- (XII) Once the firm submits its quotation, no request will be accepted by Hon'ble Court regarding price escalation/ change in any term and condition mentioned in quotation.

  
O.S.D

**Patna High Court.**